

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 41/241-242/NCLT/AHM/2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.06.2021**

Name of the Company: Motikumar Harchandrai Nihalani Motikumar
through his Power of Attorney
V/s
Global Dry Fruit Processing Pvt Ltd & Ors

Section: 241-242 of the Companies Act, 2013.

ORDER

Learned Counsel Mr. Shahshvata Shukla appeared for the Petitioner.

Learned Counsel Mr. Parth Shah appeared for the Respondent.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 19.07.2021.

Interim Relief granted earlier, if any, shall be continue till next date of hearing.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 2nd day of June, 2021.